

DISTRICT : KOLKATA

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
234/4, A.J.C. BOSE ROAD, 2ND M.S.O. BUILDING NIZAM PALACE
COMPLEX, KOLKATA-700020

O.A. No. 1492 of 2018

Tarak Chandra Maity & Others

....Applicants

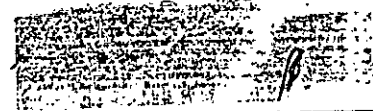
-Versus-

Union of India and others.

...Respondents

DETAILS OF APPLICATION:

1. Tarak Chandra Maity, son of Late sibasankar Maity of Village-Chhotonalgeria, Post office- Atbuti, District; Purba Mednipur, Pin- 721422. *agun-407m*
2. Tapan sarkar, son of Sri Ganesh Sarkar of 315, G. T. Road, Post office Baidyabati, District: Hoogly, Pin- 712222.
3. Biplab Biswas, son of Late Bimal Biswas of Rajpur Government



Colony, Post Office - South
Jagaddal, District: South 24
parganas, Pin- 700151.

4. Tapash Sardar son of Sri Fantu
Sardar of Village and Post Office -
Dhutradah, District: South 24
Parganas, Pin- 743425.

5. Amit Maity son of Sri Rashbehari
Maity of Village and Post Office -
Kashinathpur, District - Paschim
Medinipur, PIN - 721641.

6. Mithun Chakraborty, son of Sri
Jagannath Chakraborty of Village-
Sainipala, Gopal Dutta Road, Post
Office - Basirhat, District: North 24
Parganas, Pin- 743411.

7. Gobinda Chatterjee son of Sri
Haraprasad Chatterjee of Village -
Fazalpur, Post Office - Katshi
Monteswar. District - Burdwan, PIN
- 713422.

8. Siddhartha Naskar son of Sri
Kartik Chandra Naskar of Village -
Subudhipur, Thaipara, Post Office -

Baruipur, District - South 24
Parganas, PIN - 700144.

9. Utpal Chatterjee

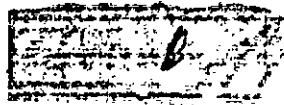
son of Sri Dibakar Chatterjee of
Village and Post Office -
Bhandergacha, District: Howrah,
Pin- 711401.

10. Sanjay Das son of Sri Govinda
Das of Village- Chakbagi, Post Office
- Bishnupur, District - North 24
Parganas, PIN - 743503.

11. Sumanta Chakraborty son of Sri
Samaresh Chakraborty of Village -
Netaji Pally, Post Office - Angus,
District - Hooghly, PIN - 712221.

12. Sudip Chakraborty son of Sri
Mrityunjoy Chakraborty of 2 No
Keota Swamiji Pally, Post Office
Sahaganj, District: Hooghly, Pin-
712104.

13. Swapan Sarkar son of Sri
Satyaranjan Sarkar of 21/2, Kalyan
Nagar, Post Office - Joka, Post Office



- Joka, District: Kolkata, PIN-
700104.

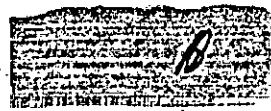
14. Biswajit Paik son of Sri Basanta
Paik of Village- Sekhpukurai, Post
office - Barakauypukurion, District:
South 24 Parganas, Pin- 743336.

15. Nirmal Banerjee son of Sri
Bechuram Banerjee of Matkal
Charaktala, Purbapara, Post Office -
Rabindranagar, District: North 24
Parganas, Pin-700065.

16. Subhashish Kayal son of Sri
Bhibhuti Bhūsan kayal of Village-
Kanta Danga, Post Office -
Fingapara, District: North 24
Parganas, Pin- 743129.

17. Bhudeb Chowdhury son of Sri
Jotiendra Nath Chowdhury of 44/C,
Agarwala Garden Road, Post Office -
Sahapur, District - Kolkata, PIN -
700038.

18. Smir Dey son of Sri Gopal
Chandra Dey of 1, M. C. Garden



Road, Post Office - Ohugudanga,
Kolkata - 700030.

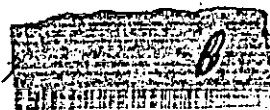
19. Anisur Rahman son of Sri
Abubakkar Siddiki of Village and
Post Office - Chakta, District:
Burdwan, Pin- 713129.

20. Manas Naskar son of Sailan
Naskar of Village- Nayabads,
Rajpur, Post Office - Mathurapur,
District: South 24 Parganas, Pin-
743354.

21. Ashish Ghosh son of Late
Haridas Ghosh of 5/2, Seal Lane,
Post Office - Tangra, District -
Kolkata, PIN - 700015.

22. Pradip Naskar son of Sri Ruhit
Naskar of Village - Jhupkhali, Post
Office - Chapnijhara, District South
24 Parganas, PIN - 743349.

23. Vikash Kumar Shaw son of Bijay
Shaw of 7/1A, Kritibash Mukherjee
Road, Ultadanga Main Road,
Kolkata- 700067.



24. Sibu Mitra

Son of Chandrban Mitra of Apurba
Nagar, Bilkanda, Post Office -
Natagarh, District - North 24
Parganas, PIN - 700113.

25. Shubhasish Paul

Son of Haripada Paul, of 50,
Panchobali, Sodepur, Post Office -
Natagarh, District - North 24
Parganas, PIN - 700113

26. Rajib Roy

Son of Late Sudhir Roy
of 550/2, P.K. Guha Road, Post
Office - Dum Dum, District - North
24 Parganas, PIN - 700028.

27. Shibnath Bhattacharya

Son of Prabodh Ranjan
Bhattacharya of Village - Malikapur
NV Lane, Post Office - Rajpur,
District - North 24 Parganas, PIN -
700149.

28. Utpal Banerjee

Son of Bechuram Banerjee

[Handwritten signature]

Of Matkal Charaktala, Purba Para,
Post Office - Rabindra Nagar,
District - North 24 Parganas, PIN -
700065.

29. Sourav Chakrabortry

Son of Late Shymal Chakraborty
Of 184, Brajomoni Debya Road, Post
Office - Sarsuna, District - North 24
Parganas, PIN - 700061

30. Goutam Paul

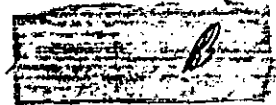
Son of Noni Gopal Paul
Residing at A192, Purbayan,
Sodepur, Post Sodepur, District -
North 24 Parganas, PIN - 700110.

31. S.K. Sadek

Son of Late S.K. Ainul
Residing at 99/16, Cossipore Road,
Post Office - Cossipore, District -
North 24 Parganas, PIN - 700002

32. Apurba Pramanick

Son of Late Satya Gopal Pramanik



Residing at Village - Babalpur, Post
Office - Bengal Enamal, District -
North 24 Parganas, PIN - 743122.

33. Mita Mallick

Son of Sankar Mallick

Residing at Kamarhati, Post Office -
Belghoria, District - North 24
Parganas, PIN - 700058

34. Mrityunjay Sardar

Son of Jitandra Nath Sardar

Residing at Ambedkar Nagar, Post -
Soniarpur, District - North 24
Parganas, PIN - 700150.

35. Gudar Mochi

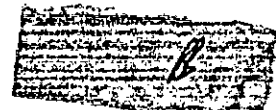
Son of Late Chulhai Mochi

Residing at 68/11, Dharmatala
Road, Salkia, Post Office - Ghusuri,
District - Howrah, PIN - 711106.

36. Purnima Ray

Son of Nakul Chandra Ray

Residing at 12A/H/20, Gobinda
Kartick Road, Post Office - Gobina
Kartick Road, Kolkata - 700046.



37. Narayan Mandi

Son of Chunarani Mandi

Residing at Village - Nishinagarh,
Post Office - Debipur, District -
Burdwan, PIN - 713146.

38. Ashit Das

Son of Late Krishna Chandra Das of
Village - Kankrakhuli, Post Office -
Kankrakhuli, District - Hooghly, PIN
- 712302.

39. Sutirtha Saha Debnath

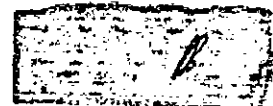
Daughter of Tapan Saha residing at
43/D/A, Ultadanga Road, Post
Office - Shyambazar, Kolkata -
700004.

40. Rambrat Gond

Son of Late Deonandan Gond
residing at Village - Baghanauli,
Post Office - Banshidhar
Narayanpur, Ballia (UP), PIN -
277213.

41. Sandip Sundar Mandal

Son of Anil Kumar Mandal residing
at Village and Post Office -



Anantpur, District - Howrah, PIN -
711301.

42. Amal Kumar Majhi

Son of Banamali Majhi residing at
Village and Post Office -
Santragachi, District - Howrah,
711104.

43. Joy Hazra

Son of Sakti Hazra residing at 9/5,
Phears Lane, Post Office -
Bowbazar, Kolkata - 700012.

44. Kartick Rana

Son of Gopal Chandra Rana residing
at Post Ghughudanga, Kolkata -
700030.

45. Ashoke Kumar Bhagat

Son of Naresh Kumar Bhagat
residing at Sarsuna Baspota Bye
Lane, Post Office - Sarsoona,
District - 24 Parganas, PIN -
700061.

46. Biman Mukherjee

Son of Sanat Kumar Mukherjee
residing at Village - Motimala, Post
Office - Orfuli, District - Howrah,
PIN - 711303.

47. Pinaki Roy Chowdhury

Son of Prabir Roy Chowdhury
residing at 16/3A, Chaku
Khansama Lane, Post Office - R.R.
Sarani, Kolkata - 700009.

48. Swapan Kumar Maiti

Son of Late Dhirendra Nath Maiti
residing at Chhotanal Gerya, Post
Office - Atbati, District - Purba
Medinipur, PIN - 721422.

49. Pratap Chandra Mondal

Son of Late Chandra Shekhar
Mondal residing at Harishankarpur,
Police Station - Mograhat, District -
24 Parganas (South), PIN - 743355.

50. Pallab Howli

Son of Ranajit Howli residing at
Kantapukur Sur Goli,
Chandannagaer, District - Hooghly,
PIN - 712136.

51. Choba Das

Son of Budhu Das residing at
Village - Jala, Post Office - Kumri,
District - Bihar, PIN - 813212.

52. Prakash Dhara

Son of Late Chandi Charan Dhara
residing at Village and Post Office -
Samta, District - Howrah, Pin -
711303.

53. Balaram Bayen

Son of Sasankar Shakar Bayen
residing at Village - Satashi
(Lichubagan), Post Office - G.G. P
Colony, District - Howrah, PIN -
711112.

54. Debabrata Dey

Son of Srikanta Dey residing at
Dakshin Rajayadharpur, Talpukur,
Ramkrishna Pally, Post Office -
Sreerampur, District - Hooghly, PIN
- 712201.

55. Debashis Kumar Mitra

Son of Late Ramesh Chandra Mitra,
residing at 17, Kalimuddin Sarkar
Lean, Belegkata, Kolkata - 700010.

56. Prodyot Mondal

Son of Anath Mondal residing at
Naibwag, Aryapara, District - 24
Parganas (South), PIN - 743377.

57. Mantu Das

Son of Kumud Bandhu Das residing
at 115/A, Kabi Sukanata Sarani,
Kolkata - 700085.

58. Pranab Banik

Son of Pran Gopal Banik residing at
2/1, Roy Nagar Naskarpara,
Bansdroni, Kolkata - 700070.

59. Firdoush Nabi Tarafdar,

Son of Rashidan Nabi residing at
26/B, Aga Mehdi Street, Post Office
- Parkstreet, Kolkata - 700016.

...Applicants

-Versus-

1. The Union of India, represented
by the Secretary, Government of
India, Ministry of Communication

and information technology, having office at Dak Bhawan, Sansad Marg, New Delhi- 110004.

2. The Director General, Department, Government of India, Dak Bhawan, Sansad Marg, New Delhi- 110004.

3. Director, Kolkata General Post office, Kolkata Region, Jogajog Bhawan, Kolkata- 700012.

4. Deputy Director,, Post Office(Admin), Kolkata General Post Office, Jogajog Bhawan, Kolkata- 700012

5. Assistant Director General of Postal Services-I, office of the Post Master General, Kolkata region, Jogajog Bhawan, Kolkata- 700012.

chief
✓ 6. Post Master General, Kolkata Region having office at Jogajog Bhawan, Kolkata- 700012.

...Respondents

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/1492/2018
MA. 350/732/2018

Date of order: 14.02.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

Tarak Chandra Maiti & 58 Others.

-versus-

Union of India & Others.

For the Applicant : Mr. A. Chakraborty, Counsel
Ms. P. Mondal, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that the present OA is defective as there does not mention some important facts which are required for proper adjudication of the matter and he wishes to file a comprehensive representation to the authority.

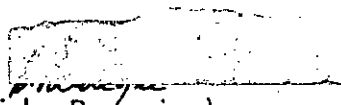
2. Accordingly, OA is disposed of as withdrawn with liberty to prefer a comprehensive representation before the respondents' authority within a period of 15 days from the date of receipt of copy of this order and respondent authorities are directed if the applicant would prefer such representation, which shall be considered in accordance with law and disposed of with a reasoned and speaking order within a further period of 2 months.

3. It is made clear that I have not gone into the merits of this matter and therefore all points are kept open for consideration by the respondents' authority.

4. OA is accordingly disposed of as withdrawn with such aforesaid directions.

MA. 350/00732/2018 filed by the applicants for joint prosecution, is also stand disposed of accordingly.

The applicants to pay individual court fees.


(Bidisha Banerjee)
Member (J)

pd

